

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.209/2017
IN
CP No.150(ND)/2016
RT CP No.186/Chd/Hry/2017**

M/s Buddy Mumbai Duty Free ...Petitioner
Free Services Pvt. Ltd.

Versus.

M/s Authentic Restaurants Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Rajansh Thukral, Advocate for Mr. Pradeep Nauharia,
Advocate for the petitioner.
Mr. Vaibhav Sahni, Advocate for respondents No.1 to 4.

Notice of the application to respondent No.1 company and Mr. Vaibhav Sahni, counsel for respondent No.1 accepts the notice. Reply, if any, be filed before the adjourned date with copy advance to the counsel opposite.

List the matter on 13.12.2017 the date already fixed.

Sd/-
(Chief Justice M.M. Kumar)
President, NCLT
Camp at Chandigarh.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

November 30, 2017
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